

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As per the on line reports received from State Government, 1.04 lakh schemes sanctioned for Rural Drinking Water Supply in the State, out of these 486 schemes are for piped water supply.

(b) to (d) As per on-line monitoring reports, the Government of Jharkhand has achieved 35.76% sanitation coverage and 60% of rural habitations have rural connectivity out of total number of habitations under rural road development plan respectively.

(e) Improving facilities in rural areas of Jharkhand is a continuous process depending upon the resources available to the State.

(f) An amount of Rs. 623.12 crore has been released (upto January, 2010) to Jharkhand State to implement Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). It is a demand based scheme.

NRDWP in Rajasthan

†1343. DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state the additional amount to be allocated in the current financial year to Rajasthan under National Rural Drinking Water Programme (NRDWP) in light of the status of special category of the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): Rajasthan State does not fall in the special category States. However, considering the reduced allocation provided to the State under National Rural Drinking Water Programme (NRDWP) during 2009-10, the State has been released an additional amount of Rs. 340.00 crore in the month of March, 2010 under NRDWP.

Setting up RIDC

1344. SHRI T.T.V. DHINAKARAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is proposed to set up a Rural Infrastructural Development Corporation (RIDC);

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir. The Ministry of Rural Development is not proposing to set up a Rural Infrastructural Development Corporation (RIDC) at present.

(b) and (c) Do not arise.

Rural development schemes in Tamil Nadu

1345. SHRI S. ANBALAGAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) the amount allocated to Tamil Nadu for implementation of Central Schemes for rural development during each of the last three years;

(b) the amount actually spent for each of the schemes during each of the last three years;

(c) whether Government has made any assessment of the achievements as a result of implementation of this scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Central funds allocated and utilized by the Government of Tamil Nadu under various rural development schemes during the last three years *i.e.* 2006-07, 2007-08 and 2008-09 are given in the Statement (See below).

(c) and (d) The Ministry of Rural Development is regularly assessing the physical achievement made by the Government of Tamil Nadu under various rural development programmes through various mechanism such as Periodical Progress Reports, Performance Review Committee Meetings, Area Officer's Scheme, Vigilance and Monitoring Committees at the State and District Levels with greater involvement of members of Parliament, National Level Monitors to Monitor quality of work and adherence to implementation of schemes as per programme guidelines.

Statement

Central Allocation and Utilisation under different Programme in Tamil Nadu State

(Rs in lakh)

Program Name	Year : 2006-2007		Year : 2007-2008		Year : 2008-2009	
	Central Allocation	Total Expenditure	Central Allocation	Total Expenditure	Central Allocation	Total Expenditure
1	2	3	4	5	6	7
SGRY	18850.46	26802.50	15960.80	27086.78	N/A	N/A
NREGA	N/A	15163.63	N/A	51642.38	N/A	100404.37
SGSY	5204.41	7342.13	7940.46	8973.95	9387.22	12055.51
DRDA- ADMIN	1214.68	2614.58	1167.33	1006.84	1304.25	2686.37
IAY	10385.44	20434.91	14424.69	20091.19	20192.94	33943.24
PMGSY	8500.00	6809.00	9000.00	10865.00	9000.00	12787.00
DPAP	N/A	3063.00	N/A	3201.00	N/A	3549.00
IWDP	N/A	2692.45	N/A	2707.01	N/A	3160.00

1	2	3	4	5	6	7
ARWSP/ RWS	12057.00	16111.32	19090.00	17042.50	25011.48	62043.77
TSC	N/A	3596.93	N/A	5405.73	N/A	2427.37

N/A : Not Applicable

NREGA, IWDP, DPAP and TSC are demand driven Schemes, allocation is not done.

Total Expenditure is out of available funds which includes opening balance + Central and State release+misc. receipts.

Implementation of PMGSY

1346. SHRI MANGALA KISAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the money spent on Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last four years, State-wise;
- (b) the details of the length of roads built under the scheme, State-wise;
- (c) by when every village of the country would be connected under this scheme; and
- (d) the details of villages which have not yet been connected by roads, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) State-wise expenditure incurred on implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last four years is given in the Statement-I (See below).

(b) State-wise details of the length of roads built under the programme is given in the Statement-II (See below).

(c) All eligible habitations, under the scheme are to be connected depending upon the executing capacity of States, availability of land, availability of resources etc.

(d) State-wise details of eligible habitations, which are yet to be provided connectivity under PMGSY is given in the Statement-III.

Statement-I

Year-wise expenditure under PMGSY from 2005-06 to 2008-09

(Rs. in crore)

Sl. No.	State	2005-06 Expenditure	2006-07 Expenditure	2007-08 Expenditure	2008-09 Expenditure
1	2	3	4	5	6
1.	Andhra Pradesh	106.79	265.27	381.89	494.47